

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P. (C) TMP NO.173 OF 2020

PETITIONERS:-

1. SHIBU ANTO
EXECUTIVE OFFICER,
KERALA STATE CO-OPERATIVE BANK,
(FORMER/AMALGAMATED ERNAKULAM DISTRICT
CO-OPERATIVE BANK),
KAKKANAD, ERNAKULAM.
2. PAPPACHAN K.C,
SENIOR ACCOUNTANT,
KERALA STATE CO-OPERATIVE BANK,
(FORMER/AMALGAMATED ERNAKULAM DISTRICT
CO-OPERATIVE BANK),
ERNAKULAM.
3. ERNAKULAM DISTRICT CO-OPERATIVE BANK EMPLOYEES
UNION,
REPRESENTED BY SECRETARY,
KAKKANAD, ERNAKULAM.

BY ADV.P.N.MOHANAN.

RESPONDENTS:-

1. KERALA STATE CO-OPERATIVE BANK,
REPRESENTED BY CHIEF EXECUTIVE OFFICER,
(CEO) POST BOX NO.6515, CO-BANK TOWERS,
PALAYAM, THIRUVANANTHAPURAM - 695 033.
2. ADMINISTRATIVE COMMITTEE OF KERALA CO-OPERATIVE
BANK
REPRESENTED BY ITS CONVENER,
POST BOX NO.6515, CO-BANK TOWERS,
PALAYAM, THIRUVANANTHAPURAM - 695 033.
3. GENERAL MANAGER

KERALA STATE CO-OPERATIVE BANK,
ERNAKULAM (FORMER/AMALGAMATED ERNAKULAM DISTRICT
CO-OPERATIVE BANK)
KAKKANAD, ERNAKULAM P.O. - 682 030.

4. REGISTRAR OF CO-OPERATIVE SOCIETIES,
OFFICE OF THE REGISTRAR OF CO-OPERATIVE SOCIETIES,
THIRUVANANTHAPURAM - 695 001.

BY T.S.SYAMPRESANTH, GOVT. PLEADER

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ADMISSION ON
28.4.2020 ALONG WITH WPC TMP NO.209/20, THE COURT ON THE SAME DAY
DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020 /8TH VAISAKHA, 1942

W.P. (C) .TMP No.209 OF 2020

PETITIONERS

1. RAJU.K.K.
SENIOR ACCOUNTANT,
KERALA STATE CO-OPERATIVE BANK,
(FORMER / AMALGAMATED KOTTAYAM DISTRICT CO-OPERATIVE BANK) ,
KOTTAYAM.

2. SETHUNATH.K. ,
SENIOR ACCOUNTANT,
KERALA STATE CO-OPERATIVE BANK,
(FORMER/ AMALGAMATED ALLEPPEY DISTRICT CO-OPERATIVE BANK) ,
ALAPPUZHA.

3. T.R.JOY. ,
SENIOR ACCOUNTANT,
KERALA STATE CO-OPERATIVE BANK,
(FORMER /AMALGAMATED THRISSUR DISTRICT CO-OPERATIVE BANK) ,
THRISSUR.

4. SABU.N.A. ,
BILL COLLECTOR,
KERALA STATE CO-OPERATIVE BANK,
(FORMER /AMALGAMATED THRISSUR DISTRICT CO-OPERATIVE BANK) ,
THRISSUR.

BY ADV.P.N.MOHANAN

RESPONDENTS

1. KERALA STATE CO-OPERATIVE BANK,
REPRESENTED BY CHIEF EXECUTIVE OFFICER,
(CEO) POST BOX NO.6515, CO-BANK TOWERS,
PALAYAM, THIRUVANANTHAPURAM - 695 033.

2. ADMINISTRATIVE COMMITTEE OF KERALA CO-OPERATIVE BANK
REPRESENTED BY ITS CONVENER,
POST BOX NO.6515, CO-BANK TOWERS,
PALAYAM, THIRUVANANTHAPURAM - 695 033.

3. GENERAL MANAGER,

KERALA STATE CO-OPERATIVE BANK,
KOTTAYAM (FORMER / AMALGAMATED KOTTAYAM DISTRICT
CO-OPERATIVE BANK)
KOTTAYAM-686039.

4. GENERAL MANAGER,
KERALA STATE CO-OPERATIVE BANK,
ALLEPPEY(FORMER / AMALGAMATED ALLEPPEY DISTRICT
CO-OPERATIVE BANK)
ALAPPUZHA-688001.

5. GENERAL MANAGER,
KERALA STATE CO-OPERATIVE BANK,
THRISSUR (FORMER / AMALGAMATED THRISSUR DISTRICT
CO-OPERATIVE BANK)
THRISSUR-680 022.

6. REGISTRAR OF CO-OPERATIVE SOCIETIES,
OFFICE OF THE REGISTRAR OF CO-OPERATIVE SOCIETIES,
THIRUVANANTHAPURAM - 695 001.

BY T.S.SYAMPRASANTH, GOVT. PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 28/04/2020
ALONG WITH WPC TMP NO.173 OF 2020, THE COURT ON THE SAME
DAYPASSED THE FOLLOWING:-

BECHU KURIAN THOMAS

W.P (C) TMP Nos.173 and 209 of 2020

Dated this the 28th day of April, 2020

ORDER

These writ petitions challenge Ext.P1 issued by the Kerala State Co-operative Bank demanding salary of the entire month of April to be paid to the salary challenge account of the State Co-operative Bank. Today, I have passed an order, in a batch of other writ petitions staying the order issued by the Government differing the payment of salary of its employees for six days every month for the next 5 months. When the order of deferment of salary, itself, is stayed, the order deducting one months salary as evidenced by Ext.P1 is certainly liable to be stayed. Hence, I stay the operation of Ext.P1 pending disposal of the writ petition.

Post the writ petition in the last week of May, 2020.

BECHU KURIAN THOMAS
JUDGE

APPENDIX IN WPC TMP 173/20

PETITIONER'S/S' EXHIBITS:

- EXT.P1:- A TRUE COPY OF THE ORDER DATED 21.04.2020 OF THE FIRST RESPONDENT
- EXT.P2:- A TRUE COPY OF THE REPRESENTATION DATED 22.04.2020
- EXT.P3:- A TRUE COPY OF THE JUDGMENT DATED 09.10.2018 IN O.P (KAT) NO.349/2018
- EXT.P4:- A TRUE COPY OF THE ORDER DATED 29.10.2018 IN SLP NO.28638/2018

APPENDIX IN 209/20

PETITIONER'S EXHIBITS:

EXHIBIT P-1 :- A TRUE COPY OF THE ORDER DATED
21.04.2020 OF THE FIRST RESPONDENT.

EXHIBIT P-2 :- A TRUE COPY OF THE REPRESENTATION
DATED 22.04.2020

EXHIBIT P-3 :- A TRUE COPY OF THE JUDGMENT DATED
09.10.2018 IN O.P (KAT) NO.349/2018

EXHIBIT P-4 :- A TRUE COPY OF THE ORDER DATED
29.10.2018 IN SLP NO.28638/2018